

National Company Law Tribunal

Allahabad Bench

CP No. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Roorkee Agro Tech Pvt

SECTION OF THE COMPANIES ACT/ I & B CODE: 252 of Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K. Singh	PCS	Petitioner	Ankit
2.	Krishna Dev Vyas	Adv.	ROC	

C.P.No. 93/ALD/2017

Shri Ankit Singh, PCS for the petitioner. Shri Krishna Dev Vyas, CGSC for ROC Kanpur. As this Bench is not available, hence the case is adjourned for further hearing.

The matter to be listed on 22nd March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)